

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2060

ANSWERED ON:06.12.2005

IMPORT OF SPICES

Rajendran Shri P.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the details of spices imported after Free Trade Agreement (FTA) and Preferential Trade Agreement (PTA) with the neighbouring countries, spice-wise and country-wise;
- (b) whether these spices imported under OGL reached Indian Ports from Nepal, Pakistan, Sri Lanka and Bangladesh between April, 2003 and July 2005; and
- (c) if so, the details thereof and the action taken by the Government to protect domestic market for spices?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI E.V.K.S. ELANGOVAAN)

(a) to (c) : The information is being collected and will be laid on the Table of the House.